(5)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

	PRESENT: SHRI K. ANANTH	A PADMANABHA SWAMY, MEMB	ER-JUDICIAL
APPLICATION NUMBER PETITION NUMBER NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) UNDER SECTION		:	
		: CP/53/2017	
		: MEDICI HOLDINGS LTD	
		: PHOTON INFOTECH PVT LTD	
		: 241/242	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	PH. ARVINDHPANDIAN	Comoel for RI to	K. P. Shahakh
	SENIOR ADVOCATE	Comoel for R1 to	K. J.
	for PAWAN THABAKH		
2.	Paritora	4 1 10	\bigcirc \vdash
	Venkatiswaran	Cound for the Petationer	Tale
			1/
3.	k. Moorthy	Cerns & R 6-7-8	W
4	SRINATH RAIGERBANTR	Coursel for R9	Ent.
-1.	SRINATH PATTY		

ORDER

Ms Pavitra Venkateswaran, counsel for petitioner present. Shri P H Arvindh Pandian, Senior Counsel representing R1 to R5, Shri K Moorthy, counsel for R6 to R8 and counsel for R9 are present. Counsel for respondents submitted that order has been passed by NCLAT on 10.11.2017 in regard to the stay. They prayed time for filing the copy of the same. Time is extended at request. Put up on 14.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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